

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3777
ANSWERED ON:19.03.2015
UNDERGROUND COAL GASIFICATION PROJECT
Solanki Dr. Kirit Premjibhai

Will the Minister of COAL be pleased to state:

- (a) whether the Government of Gujarat has recommended the proposal of Gujarat Industries Power Company Ltd. (GIPCL) for allocation of South of Rajpardi block in Gujarat for its Underground Coal Gasification Project with ONGC, under State PSU's dispensation;
- (b) if so, the details thereof;
- (c) whether the Union Government is considering the proposal since major critical parameters are achieved in the project for its early implementation; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (I/C) FOR COAL, POWER AND NEW & RENEWABLE ENERGY(SHRI PIYUSH GOYAL)

(a) to (d) : Under the provisions of 'Auction by Competitive Bidding of Coal Mine Rules, 2012', Ministry of Coal issued a Notice Inviting Applications on 29.07.2013 seeking applications from the state Government Companies/Corporations located in the State of Gujarat and Rajasthan in respect of five lignite blocks namely, Panandhro Extension, Bharkandam, Ghala, Nagurda-Joranda & Vastan. In response, this Ministry has received recommendation from the Government of Gujarat in respect of allocation of Vastan Underground Coal Gasification block in Gujarat to Gujarat Industries Power Company Ltd.